

THE HIGH COURT OF MANIPUR
AT IMPHAL

Dated: 19th November, 2018

Subject: - Award of Contract

HCM/E-43/2016-Estt./Pt.-I/Vol.-VI/25374 In response to the e-Tender No.HCM/E-43/2016-Estt./Pt.-I/Vol.-VI dated 16th January, 2018 for supply, installation, commissioning, maintenance including cabling of Diesel Generator (DG) sets 5 KVA for the sub-ordinate Courts and MJA in Manipur State Judiciary under phase-II of eCourt project, 4(four) numbers of bidders have participated in the online bidding.

Only two bidders namely M/S Eastern Technology Group, Guwahati and M/S Indomech Industries, Guwahati are found to be technically qualified. The financial bid submitted by the two technically qualified bidders are opened, the financial analysis of the biddings showed M/S Eastern Technology Group, Guwahati as the L1 bidder.

Accordingly after detailed scrutiny, the contract is awarded to the "M/S Eastern Technology Group", Guwahati.

Sd/-
(YUMKHAM ROTHER)
Central Project Coordinator
eCourt Project, High Court of Manipur